



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,24th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./242/2017	M/S GUPTA HARDWARE PVT LTD Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.M K NATH MS.P BURAGOHAİN MS.J BORAH	PP, ASSAM
2	Crl.L.P./89/2019 in Crl.A./10040/2019	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR A SARMA	MR. N AHMED MD S I AHMED
	WITH Crl.A./10040/2019 (Filing Number)	SMTI. CHANCHAL AHMED Versus SMTI. KHURSIDA BEGUM @ BHANTI		
3	I.A.(Crl.)/50/2020 in Crl.A./12996/2019	SRIMANTA MADHABJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N BARMAN MR. R CHETRI	MR A DAS
	WITH Crl.A./12996/2019 (Filing Number)	SRIMANTA MADHABJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI	

LEAVE NOTE OF ADVOCATES FOR 24/08/2021

1)	MR. L P SHARMA
2)	MRS. S ROY
3)	MR. S K TALUKDAR
4)	MR. L C DEY
5)	MR G BORDOLOI
6)	MR. S MITRA

12-07-2021	To	08-10-2021
17-08-2021	To	17-09-2021
18-08-2021	To	28-08-2021
19-08-2021	To	31-08-2021
24-08-2021	To	07-09-2021
28-08-2021	To	03-09-2021